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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL, Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL, Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MR. BISHWASIT DUBEY	ADV	9910224345	B Dubey
MR. GAURAV GUPTA			G Gupta
MS. NAVEENA VARGHESE	ADV	8985893158	
MR. PRAVEEN K NAIR			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Nagesh Reddy C. B. Impesh	-Advocate	99666 22805	S. Nagesh Reddy

Heard Mr. Bishanjit Dubey, Mr. Gaurav Gupta, Ms. Naveena Varghese, Mr. Praveen K Nair, learned counsels for the Petitioner and Mr. S. Nagesh Reddy, learned counsel for the Respondent.

Ld. Counsel for the Financial Creditor want time to propose another Interim Resolution Professional (IRP). Post the case on 08.01.2018.



MEMBER (TECHNICAL)



MEMBER (JUDICIAL)